

**Supplementary Constitution of Benches at Lucknow Bench, Lucknow
during Summer Vacation -2014**

(2) Week Commencing 09-06-2014

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|---|---|--|
| 1 | Hon. Imtiyaz Murtaza, J.
Hon. Rajan Roy, J. | All division bench criminal matters. |
| | <u>Then</u>
Hon. Imtiyaz Murtaza, J.
(After the Division Bench) | All bail applications. |
| 2 | Hon. Shri Narayan Shukla, J.
Hon. A.R. Masoodi, J. | All division bench urgent civil matters |
| 3 | Hon. A.H. Khan, J. | All Single Judge urgent civil matters. |
| 4 | Hon. Rajan Roy, J.
(After Division Bench) | Applications under section 482 Cr.P.C. |
| 5 | Hon. Shashi Kant, J. | All Single Judge criminal matters except applications under section 482 Cr.P.C. and bail applications. |

**CHIEF JUSTICE
21.5.2014**